

Central Government to ban immediate import of copra and coconut oil into our country.

के लिए लाभदायक होगा जब बड़ी लाइन को बगहा तक ही समाप्त न कर सिसवा बाजार के रास्ते गोरखपुर से जोड़ा जाए। तब इस पिछड़े क्षेत्र का रिस्ता एक तरफ दिल्ली से और दूसरी तरफ कलकत्ता से सीधा जुड़ सकेगा। इसलिए मैं मांग करता हूँ कि मुजफ्फरपुर से बगहा तक बड़ी लाइन में तबदील करने की योजना का विस्तार कर इसे सिसवा बाजार के रास्ते गोरखपुर से जोड़ा जाए।

आज के युग में सड़क परिवहन का बहुत महत्व मुकाम है। बगहा या उसके आस पास बड़ी गण्डक नदी पर पुल बनाना आसान काम नहीं है। इस नदी पर निकट भविष्य में आस पास कोई दूसरा पृथक सड़क का पुल बन सके वह मुमकिन नहीं प्रतीत होता। इसलिए प्रस्तावित बगहा पुल में अगर निर्माण के समय ही यह गुंजाइश रखी जाए कि निकट भविष्य में इसे रेल के साथ साथ सड़क पुल के तौर पर इस्तेमाल किया जा सके तो इससे इस पिछड़े क्षेत्र की तरक्की के रास्ते खुलने की गुंजाइश भविष्य में भी रहेगी। इसलिए हम केन्द्र सरकार से यह भी मांग करते हैं कि रेल और परिवहन मंत्रालय मिल कर इसी समय इस हर दृष्टि से महत्व के पुल को रेल के साथ सड़क के इस्तेमाल के लायक भी बनावें।

(vi) NEED TO BAN IMPORT OF COPRA AND COCONUT OIL.

SHRI GEORGE JOSEPH MUNDACKAL: (Muvattupuzha): The price of copra (dried coconut) and coconut oil has crashed in the market due to the import of these commodities into our country. More than three million small and marginal farmers of Kerala are affected because of the fall in price of coconut products. It will surely affect the economic conditions of Kerala. So, I request the

diately the import of copra and coconut oil into our country.

(vii) STRIKE BY DEFENCE EMPLOYEES.

SHRI MUKUNDA MANDAL (Mathurapur): Sir, defence employees (civil) all over India will launch one day token strike today in protest against the non-implementation of their nine-point charter of demands by the Ministry of Defence. This Ministry has taken to dilatory tactics for not implementing the agreement reached with the All India Defence Employees Federation on 11-8-1979 on the nine demands on the basis of which the earlier strike called for 13-8-1979 was postponed. The nine-point demands are (1) revision of pay scales and avenues of promotion on the pattern obtaining in the railways in respect of all categories; (2) grant of two promotions for every category of employees during service as recommended by the Pay Commission; (3) opening of avenues of promotion for Class IV non-industrial and large number of mazdoors who are now stagnated and have no avenues; (4) bonus to all defence employees along with railways, P. and T. etc.; (5) defence orders not to be handed over to private sector to the detriment of employment and earnings of defence employees and also at the cost of quality of defence goods; (6) statutory canteen and employees to be treated as government employees; (7) parity of leave entitlement between the industrial workers and non-industrial workers; (8) Vacate all types of victimisation; and (9) Full trade union rights to all Defence workers.

Sir, nearly 2.20 lakhs civilian workers belonging to M.E.S., Research and Development, A.S.C. Supply Depots, Military Farms, Sainik Hospitals and a section of Air Force and Naval Dock Yard workers and some workers in other units have not been paid even 15 days' wages, although the Defence Ministry assured to pay this amount before Durga Puja. So, this is the attitude of the Defence Ministry and they are responsible for